

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 510 of 2020

IN THE MATTER OF:

Elektronik Lab India Pvt. Ltd.

...Appellant.

Versus

Pinnacle (Air) Pvt. Ltd.

...Respondent.

Present:

For Appellant: Ms. Jaikriti S. Jadeja, Advocates.

For Respondent: Mr. Karan Singh, Advocate

ORDER
(Virtual Mode)

13.01.2021 Learned Counsel Mr. Karan Singh, seeks adjournment on the ground that Arguing Counsel Mr. Manan Batra, is not available due to some personal reasons.

Learned Counsel for the Appellant has no objection.

Considering the submissions, the Case is adjourned.

Let the matter be fixed 'For Hearing' on **09th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.